

Amit Chandrakant Pandya

Liquidator for "Venerate Trading Private Limited – In Liquidation"
Registration No.: IBBI/IPA-001/IP-P01806/2019-2020/12760

Communication Address : 603, Anupama CHS, Plot 1078, Devidayal Road, Mulund West, Mumbai – 400 080

April 1, 2022

To,
The Registrar,
National Company Law Tribunal
Mumbai.

Ref. : BEFORE THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

AT MUMBAI

IA NO. 3926 OF 2019

IN

CP. NO. 3520 OF 2018

IN THE MATTER OF :

Infolink Solutions Private Limited

.... Operational Creditors

Versus

Venerate Trading Private Limited

.... Corporate Debtor

Sir

I am concerned for the Corporate Debtor in the captioned matter.

Be pleased to take on record the attached modified Constitution of Stakeholders claims under the Insolvency and Bankruptcy Code 2016 in the captioned matter. Kindly not that the physical filing of the same shall be done across NCLT counter.

Yours truly

For Venerate Trading Private Limited – In Liquidation



Amit Chandrakant Pandya

Liquidator for "Venerate Trading Private Limited in liquidation"
IBBI Registration No: IBBI/IPA-001/IP-P01806/2019-2020/12760

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Communication address: 603 Anupama CHS, Plot 1078, Devidayal road, Mulund (West),
Mumbai - 400 080

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT ROOM - I

IN THE MATTER OF

Infolink Solutions Private Limited Operational Creditors

Versus

Venerate Trading Private Limited Corporate Debtor

CP. NO. 3520 OF 2018

IN

IA NO. 3926 OF 2019

Hon'ble Member

In regard to the ongoing Liquidation of M/s. Venerate Trading Private Limited, I am attaching herewith the modified list of Stakeholders vide Annexure "A".

I request your Honour to kindly record the same.

Yours truly

For Venerate Trading Private Limited – In Liquidation



Amit Chandrakant Pandya

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Annexure "A"
Modified Constitution of Stakeholders of Venerate Trading Private Limited (In Liquidation)
In Accordance with Regulation 31 Of IBBI (Liquidation Process) Regulation , 2016

SR NO	NAME OF CLAIMANT (Stakeholders)	AMOUNT OF CLAIM SUBMITTED	AMOUNT OF CLAIM ADMITTED	PROOF ADMITTED	TYPE OF CREDITOR	RELEVANT SECTION OF IBC 2016
		In Rupees	In Rupees			
1	European Projects & Aviation Limited Gala No.B-15, 3rd Floor, Electronic Sadan - I MIDC, TTC Industrial Area, Mahape Navi Mumbai 400 710	1,18,000	1,18,000	1. Claim Form with relevant ledger extracts 2. Balance Confirmation	CIRP Cost	53(1)(a)
	Total CIRP Cost (A)	1,18,000	1,18,000			
1	State Tax Officer MUM-VAT-C-301 1st Floor, A Wing, GST Bhavan, Behind Family Court, Bandra-Kurla Complex, Bandra East Mumbai - 400051	16,93,82,576	16,93,82,576	1. Claim Form with relevant Order passed by the Concern Officer	Operational Creditor (Others)	53(1)(f)
2	State Tax Officer MUM-VAT-C-301 1st Floor, A Wing, GST Bhavan, Behind Family Court, Bandra-Kurla Complex, Bandra East Mumbai - 400051	5,41,33,202	5,41,33,202	1. Claim Form with relevant Order passed by the Concern Officer	Operational Creditor (Others)	53(1)(f)
3	Acasia Teleservices Private Limited Mr.Sethurathnam Ravi - Liquidator 505-A, 5th Floor, Rectangle -1, District Centre, Saket, New Delhi - 110017.	80,17,71,174	80,17,71,174	1. Claim Form with relevant ledger extracts 2. Balance Confirmation	Operational Creditor (Others)	53(1)(f)
4	GTL Limited Global Vision, Electronic Sadan II, MIDC, TTC Industrial Area, Mahape, Navi Mumbai - 400710.	2,61,94,38,109	2,61,94,38,109	1. Claim Form with relevant ledger extracts 2. Balance Confirmation	Operational Creditor (Others)	53(1)(f)
5	European Projects & Aviation Limited Gala No.B-15, 3rd Floor, Electronic Sadan - I MIDC, TTC Industrial Area, Mahape Navi Mumbai 400 710	1,70,04,882	1,70,04,882	1. Claim Form with relevant ledger extracts 2. Balance Confirmation	Operational Creditor (Others)	53(1)(f)
6	GTL Infrastructure Limited Global Vision, Electronic Sadan II, MIDC, TTC Industrial Area, Mahape, Navi Mumbai - 400710.	60,00,45,682	60,00,45,682	1. Claim Form with relevant ledger extracts 2. Balance Confirmation	Operational Creditor (Others)	53(1)(f)
7	Infolink Solutions Private Limited Mr.Prashant Bhatia - Liquidator 505-A, 5th Floor, Rectangle -1, District Centre, Saket, New Delhi - 110017.	19,59,68,126	19,59,68,126	1. Claim Form with relevant ledger extracts 2. Balance Confirmation	Operational Creditor (Others)	53(1)(f)
8	Infro Alliance Trading Private Limited 57/2605, Gandhinagar Kalles CHS Ltd., MHB Colony, Gandhinagar Bandra (E), Mumbai - 400 051	16,40,55,480	16,40,55,480	1. Claim Form with relevant ledger extracts 2. Balance Confirmation	Operational Creditor (Others)	53(1)(f)
9	Spruce Trading Private Limited Ms.Subha Pal - Liquidator 505-A, 5th Floor, Rectangle -1, District Centre, Saket, New Delhi - 110017.	54,74,90,332	54,74,90,332	1. Claim Form with relevant ledger extracts 2. Balance Confirmation	Operational Creditor (Others)	53(1)(f)
	Total Operational Creditors (other than Government Dues) (B)	5,16,92,89,563	5,16,92,89,563			
	TOTAL (A + B) =	5,16,94,07,563	5,16,94,07,563			

For Venerate Trading Private Limited - in Liquidation

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MUMBAI, March 30, 2022